

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 04.09.2018

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao vittanala**,
2.Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No.131/B B/2018	For admission	Sec 9 of I&B code	M/s RDC Concrete (India) Pvt Ltd	Markos & Co.,	M/s SJR Prime Corporation Pvt Ltd	Shri Naman Jhabak (V K not filed)

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
---------	----------------------------------	------------------------	-----------

PETITIONER/s :

Ricab Chand.
(9820 60 309)

Petitioner

RESPONDENT/s :

R.V. Burli
for teolla & teolla
for Respt

Respt

ORDER

Heard Shri Ricab Chand, learned Counsel for Petitioner; Shri R.V. Burli, learned Counsel for Respondent.

At the request of both the parties, post the case on 07/09/2018.

MEMBER (T)

MEMBER (J)